NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. Intervention Petition/28/2024 in C.P. (IB)/336(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024

NAME OF THE PARTIES:- **Vijayalaxmi Developers**
V/s
LIC Housing Finance Ltd
IN THE MATTER OF
LIC Housing Finance Ltd
V/s
Ishwar Constructions Pvt. Ltd

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/336(MB)2023:- Counsel, Akhil Sarathy i/b Raghavan Sarathy appeared for the Financial Creditor through VC, and Counsel, Aman Kacheria a/w Rishabh Dhumka, Mahima Shah, and Sakshi Dube appeared for the Corporate Debtor through VC. Heard the Counsel for the parties for a considerable time and **Reserved for Orders.**

Intervention Petition 28 of 2024:- Counsel, Nausher Kohli a/w Rena Desia appeared for the Applicant. Heard the Counsel for the parties for a considerable time and **Reserved for Orders.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT